

Annexure-VII

Name of the Corporate Debtor: Pilot Mines & Minerals Private Limited; Date of commencement of CIRP: February 28, 2023; List of Creditors as on: April 27, 2023

List of operational creditors (Government dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC					
1	Dy. Commissioner of Income Tax, Central Circle-3(4), Mumbai	18-04-2023	98,47,07,429.00	98,46,43,930.00	Govt Dues	No	NA	-	-	-	63,499.00	The claim has been provisionally admitted on the basis of the CIT Appeal order dated February 24, 2023 and the same shall be subject to the outcome of the Appeal pending before Hon'ble ITAT
		Total	98,47,07,429.00	98,46,43,930.00							63,499.00	